

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH

(CAA)-272(PB)/2017

IN THE MATTER OF:

Touchstone Holdings Pvt. Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 230-232

Order delivered on 06.10.2017

Coram:

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

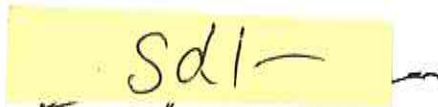
DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :- Ms. Gurkamal Hora Arora, Advocate

For the RESPONDENT :-

ORDER

Order is Reserved

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)